

ITEM NO.501

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).274/2009

IN RE: SECTION 6A OF THE CITIZENSHIP ACT 1955

(WITH IA No. 125532/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 68465/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 48049/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 105327/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 83457/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 73916/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 43257/2018 - CLARIFICATION/DIRECTION, IA No. 61664/2021 - CLARIFICATION/DIRECTION, IA No. 130128/2017 - CLARIFICATION/DIRECTION, IA No. 86040/2018 - CLARIFICATION/DIRECTION, IA No. 153715/2018 - CLARIFICATION/DIRECTION, IA No. 86036/2018 - CLARIFICATION/DIRECTION, IA No. 151606/2018 - CLARIFICATION/DIRECTION, IA No. 14361/2021 - CONTEMPT PETITION, IA No. 14359/2021 - CONTEMPT PETITION, IA No. 153061/2022 - DISCHARGE OF ADVOCATE ON RECORD, IA No. 10/2013 - INTERVENTION APPLICATION, IA No. 213642/2023 - INTERVENTION APPLICATION, IA No. 121861/2018 - INTERVENTION APPLICATION, IA No. 190221/2023 - INTERVENTION APPLICATION, IA No. 103961/2018 - INTERVENTION APPLICATION, IA No. 217240/2023 - INTERVENTION/IMPLEADMENT, IA No. 43256/2018 - INTERVENTION/IMPLEADMENT, IA No. 125524/2018 - INTERVENTION/IMPLEADMENT, IA No. 22616/2018 - INTERVENTION/IMPLEADMENT, IA No. 209500/2023 - INTERVENTION/IMPLEADMENT, IA No. 61640/2021 - INTERVENTION/IMPLEADMENT, IA No. 110873/2017 - INTERVENTION/IMPLEADMENT, IA No. 7921/2023 - INTERVENTION/IMPLEADMENT, IA No. 86047/2018 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 916/2014 (PIL-W)

(WITH IA No. 138341/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 34152/2018 (XIV)

(WITH IA No. 135242/2018 - CONDONATION OF DELAY IN FILING, IA No. 135243/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 160372/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 135345/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 135241/2018 - PERMISSION TO FILE SLP)

Diary No(s). 21214/2018 (XIV)

(WITH IA No. 84178/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 20944/2018 (XIV)

(FOR ADMISSION and I.R. and IA No.80351/2018-CONDONATION OF DELAY

IN FILING and IA No.80352/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80350/2018-PERMISSION TO FILE SLP)

**Diary No(s). 21959/2018 (XIV)
(FOR ADMISSION and I.R. and IA No.82961/2018-CONDONATION OF DELAY IN FILING and IA No.82962/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82959/2018-PERMISSION TO FILE SLP)**

**Diary No(s). 21377/2018 (XIV)
(FOR ADMISSION and I.R. and IA No.92415/2018-CONDONATION OF DELAY IN FILING and IA No.92417/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92411/2018-PERMISSION TO FILE SLP and IA No.92419/2018-CONDONATION OF DELAY IN REFILING)**

**Diary No(s). 21368/2018 (XIV)
(FOR ADMISSION and I.R. and IA No.82085/2018-CONDONATION OF DELAY IN FILING and IA No.82087/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82088/2018-INTERVENTION/IMPLEADMENT and IA No.82084/2018-PERMISSION TO FILE SLP and IA No.82086/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)**

**W.P.(C) No. 470/2018 (XI)
(FOR ADMISSION and I.R. and IA No.69948/2018-EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 1047/2018 (XI)
(FOR ADMISSION and IA No.125802/2018-EXEMPTION FROM FILING O.T.)**

**W.P.(C) No. 68/2016 (PIL-W)
(WITH IA No. 186168/2018 - EARLY HEARING APPLICATION, IA No. 1/2017 - INTERVENTION APPLICATION)**

**W.P.(C) No. 876/2014 (X)
(WITH IA No. 36773/2021 - EXEMPTION FROM FILING O.T., IA No. 1/2014 - STAY APPLICATION)**

**W.P.(C) No. 449/2015 (XI)
(WITH IA No. 1/2015 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 120151/2018 - CLARIFICATION/DIRECTION, IA No. 120136/2018 - CLARIFICATION/DIRECTION, IA No. 120147/2018 - INTERVENTION/IMPLEADMENT)**

**W.P.(C) No. 450/2015 (XI)
(WITH IA No. 1/2015 - APPROPRIATE ORDERS/DIRECTIONS)**

W.P.(C) No. 311/2015 (XI)

SLP(C) No. 25858/2015 (XIV)

**W.P.(C) No. 562/2012 (X)
(WITH IA No. 121184/2018 - CLARIFICATION/DIRECTION, IA No. 67694/2018 - CLARIFICATION/DIRECTION, IA No. 153064/2022 - DISCHARGE OF ADVOCATE ON RECORD, IA No. 190176/2019 - EARLY HEARING**

APPLICATION, IA No. 92739/2018 - INTERVENTION APPLICATION, IA No. 74061/2023 - INTERVENTION APPLICATION, IA No. 26869/2023 - INTERVENTION APPLICATION, IA No. 23729/2023 - INTERVENTION APPLICATION, IA No. 41036/2017 - INTERVENTION/IMPLEADMENT, IA No. 1/2012 - STAY APPLICATION)

Date : 12-12-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE SURYA KANT
 HON'BLE MR. JUSTICE M.M. SUNDRESH
 HON'BLE MR. JUSTICE J.B. PARDIWALA
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SLP D 20944/2018, SLP D 21959/2018 & WP C 470/2018	Mr. Fuzail Ahmad Ayyubi, AOR
SLP D 34152/2018	Mr. Shivendra Singh, AOR
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WP C 450/2015

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SLP D 21214/2018 &
 SLP D 21377/2018

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WP 274/2009

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Ms. Puja Sharma, Adv.

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Mr. Gaurav Kumar, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 We have heard Mr Shyam Divan, Mr K N Choudhury and Mr Vijay Hansaria, senior counsel, on the one hand.
- 2 On the other side, arguments have been advanced by Mr R Venkataramani, Attorney General for India, Mr Tushar Mehta, Solicitor General, Mr Kapil Sibal, Ms Indira Jaising, Mr Sanjay R Hegde, Ms Malvika Trivedi, Mr P V Surendranath, senior counsel, Mr Shadan Farasat, Dr Vivek Sharma, Mr Mehmood Pracha and Mr Syed Shahi Rizvi, counsel.
- 3 Arguments concluded.

4 Judgment reserved.

Special Leave Petitions Diary Nos. 34152/2018, 21214/2018, 20944/2018, 21959/2018, 21377/2018, 21368/2018 and SLP(C) No 25858/2015

5 Detag.

6 List the Special Leave Petitions after pronouncement of judgment in WP(C) No 274 of 2009 before the regular Bench.

Writ Petition (Civil) No 311 of 2015

7 Detag.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**